

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s. ZOREK EDUCATION TECHNOLOGIES PRIVATE LIMITED		
1.	Name of corporate debtor	M/s. ZOREK EDUCATION TECHNOLOGIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/07/2000
3.	Authority under which corporate debtor is incorporated / registered	ROC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200TG2000PTC034999
5.	Address of the registered office and principal office (if any) of corporate debtor	2-1-290/5/1, Nallakunta,Hyd-044 lane Opp; Vijayabank Nallakunta, Hyderabad, A.P, Telangana, India, 500044.
6.	Insolvency commencement date in respect of corporate debtor	07.08.2024 (Order Pronounced on 07.08.2024 and Online Copy Received on 09.08.2024)
7.	Estimated date of closure of insolvency resolution process	03.02.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Malireddy Ramana Reddy IBBI/IPA-003/IP-N-00308/2020-2021/13452
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No 202, H.No 8-3-191/155 (16/A) Sai Saurabh Residency, Vengal Rao Nagar Hyderabad -500038, Telangana Email: ramanareddygrp@gmail.com



Malireddy Ramana Reddy

10.	Address and e-mail to be used for correspondence with the interim resolution professional	Malireddy Ramana Reddy Flat No 403, Nirmal Tower, Dwarakapuri colony, Beside Sai Baba Temple, Punjagutta, Hyderabad- 500082. Email: zorek.cirp@gmail.com ramanareddycsr@gmail.com
11.	Last date for submission of claims	23.08.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) -NA-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. -NA- 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	IBBI website or email to Email: zorek.cirp@gmail.com

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of a corporate insolvency resolution process of the M/s. **ZOREK EDUCATION TECHNOLOGIES PRIVATE LIMITED** on 07.08.2024

The creditors of M/s. **ZOREK EDUCATION TECHNOLOGIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **23.08.2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(**Malireddy Ramana Reddy**)
Interim Resolution Professional

Date: 09.08.2024
Place: Hyderabad